

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.70/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

Name of the Company	Navneet Rohatgi.-Vs-Alpha Overseas International Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr, Jishnu Saha, Sr, Adv
2. Mrs, Rajshree Kajanda, Adv
3. Mrs, Arpita Saha, Adv
4. Mr, Uttam Sharma, Adv

for the
Respondent
1 to 6

Uttam Sharma
01/01/18

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent is present.

Ld. Counsel for the respondents submitted that he has filed an appeal before the Hon'ble NCLAT against the judgement dated 12/12/2017 whereby preliminary decree has been passed and direction was given to submit the name of the auditor with consensus within 15 days from the date of the order, failing which both the parties will be at liberty to give the names of three-three auditors within 21 days from the date of the order.

List it on 17/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)